

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No. 250 of 2017 (SZ)

Applicant(s)

Vs.
M/s Emmennar Pharma (P) Ltd
Rep by its Director K. Vamsidhar
Reddy, Gaddapootharam,
Jinnaram Manda, Medak Dt
Hyderabad

Respondent(s)

State of Telangana, rep by its Principal
Secretary, Environment, Forest, Science
& Technology, Hyderabad

Legal Practitioners for Applicant(s)

M/s Naidu Associates
P. Venkaiah Naidu

Legal practitioners for respondent(s)

Note of the Registry	Orders of the Registrar
Order No.	Date: 15.12.2017 Applicant counsel present. R1 to R3 counsel present. On request for reply of R1 to R3 call on 22.12.2017 NFA. <p style="text-align: right;">(Tmt. Meena Satheesh) Registrar</p>